

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2012

Dated : 15th October, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. Appellant (s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Anand K. Shrivastava for R.2
Mr. R.S. Sharma for R.3 & 4
Mr. Buddy A. Ranganadhan
Mr. Inder Mohan Singh for R.1

ORDER

Post the matter for further hearing on **21.11.2012.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson